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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2008-2009.

(Placed in Library, See No. LT 30487/15/10)

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

MADAM SPEAKER: Shri Dinsha Patel --- Not present.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Protection of Child Rights, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Protection of Child Rights, New Delhi, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3049/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2007-2008.
 - (iii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2007-2008.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3050/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, I, on behalf of Shri Srikant Jena, beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2007-2008.
 - (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2007-2008, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3051/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I, on behalf of Shri M ullappally Ramachandran, beg to lay on the Table:-

(1) A copy of the Daman & Diu Private Security Agencies Rules, 2009 (Hindi and English versions) published in Notification No. 1/DC/Home/7/DDPSAR/2009-2010/42 in Official Gazette of U.T. Administration of Daman and Diu dated 21st August, 2009, under sub-section (4) of Section 25 of Private Security Agencies (Regulation) Act, 2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3052/15/10)

(3) A copy of the State Emblem of India (Regulation of Use) Amendment Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 629(E) in Gazette of India dated 23rd July, 2010, under sub-section (3) of Section 11 of State Emblem of India (Prohibition of Improper Use) Act, 2005.

(Placed in Library, See No. LT 3053/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under Section 18G of the Industries (Development and Regulation) Act, 1951:-

(1) The Newsprint Control (Amendment) Order, 2010 published in Notification No. S.O. 1862(E) in Gazette of India dated 30th July, 2010.

(2) The Newsprint Control (Amendment) Order, 2010 published in Notification No. S.O. 1863(E) in Gazette of India dated 30th July, 2010.

(3) The Newsprint Control (Amendment) Order, 2010 published in Notification No. S.O. 1864(E) in Gazette of India dated 30th July, 2010.

(4) The Newsprint Control (Amendment) Order, 2010 published in Notification No. S.O. 1865(E) in Gazette of India dated 30th July, 2010.

(Placed in Library, See No. LT 3054/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Madam, I beg to lay on the Table a copy of the Central Industrial Security Force Security Wing (Subordinate Ranks) Recruitment Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 459(E) in Gazette of India dated 1st June, 2010, under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968.

(Placed in Library, See No. LT 3055/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table a copy of the National Jute Board Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 657(E) in Gazette of India dated the 4th August, 2010, under Section 23 of the National Jute Board Act, 2008.

(Placed in Library, See No. LT 3056/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I, on behalf of S hri S.S. Palanimanickam, beg to lay on the Table:-

(1) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

- (i) Report on the working and activities of the Andhra Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.
- (ii) Report on the working and activities of the Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.
- (iii) Report on the working and activities of the Punjab and Sind Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 3057/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of Section 21 of the Coinage Act, 1906:-

- (i) The Coinage of the One Hundred Rupees and Five Rupees coined to Commemorate the occasion of "150 Years of Kuka Movement" Rules, 2010 published in Notification No. G.S.R. 667(E) in Gazette of India dated 11th August, 2010.
- (ii) The Coinage of the One Hundred Rupees and Five Rupees coined to Commemorate the occasion of "BIRTH CENTENARY of Mother Teresa" Rules, 2010 published in Notification No. G.S.R. 668(E) in Gazette of India dated 11th August, 2010.
- (iii) The Coinage of the One Hundred Rupees and Five Rupees coined to Commemorate the occasion of "C. SUBRAMANIAM BIRTH CENTENARY" Rules, 2010 published in Notification No. G.S.R. 669(E) in Gazette of India dated 11th August, 2010.

(Placed in Library, See No. LT 3058/15/10)

(3) A copy of the CENVAT Credit (Fourth Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 575(E) in Gazette of India dated the 1st July, 2010, under sub-section (2) of section 38 of the Central Excise Act, 1944, together with an explanatory memorandum.

(Placed in Library, See No. LT 3059/15/10)

(4) A copy of the Debts Recovery Tribunal (Procedure for Investigation of Misbehaviour or Incapacity of Presiding Officer) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 595(E) in Gazette of India dated the 12th July, 2010, under Section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

(Placed in Library, See No. LT 3060/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I, on behalf of S hrimati Preneet Kaur beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3061/15/10)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3062/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF A CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(a)
(i) Review by the Government of the working of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 2004-2005.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3063/15/10)

(b)
(i) Review by the Government of the working of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 2008-2009.

(ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3064/15/10)

copy each of the following Notifications (Hindi and English versions) issued under sub-section (4) of Section 45 of the Food Corporations Act, 1964:-

(i) The Food Corporation of India (Staff) (2nd Amendment) Regulations, 2010 published in Notification No. EP.1(2)/2010 in Gazette of India dated 16th July, 2010.

(ii) The Food Corporation of India (Staff) (3rd Amendment) Regulations, 2010 published in Notification No. EP.1(1)/2010 in Gazette of India dated 20th July, 2010.

(Placed in Library, See No. LT 3065/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Advancement of Villagers and Empowerment Rehabilitation of All, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Society for Advancement of Villagers and Empowerment Rehabilitation of All, New Delhi, for the year 2007-2008.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 3066/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Madam, I beg to lay on the Table:-

(1) A copy of the Indian Post Office (Third Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 789(E) in Gazette of India dated the 29th October, 2009 under sub-section (4) of Section 74 of

the Indian Post Office Act, 1898.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3067/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

(1) A copy of the Other Beneficiaries and Members of their Families Medical Facilities Scheme, 2010 (Hindi and English versions) published in Notification No. G.S.R. 654(E) in Gazette of India dated 4th August, 2010, issued under Section 73B of the Employees' State Insurance Act, 1948.

(2) A copy of the Employees' State Insurance (Central) (2nd Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 115 in Gazette of India dated 17th July, 2010, under sub-section (4) of Section 95 of the Employees' State Insurance Act, 1948.

(Placed in Library, See No. LT 3068/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Madam, I beg to lay on the Table a copy of the each of the following notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

(1) The Central Electricity Authority (Installation and Operation of Meters) Regulations, 2010, published in Notification No. 502/6/2009/DP&D/D-I in weekly Gazette of India dated 2nd July, 2010.

(2) The Central Electricity Authority (Grid Standards) Regulations, 2010, published in Notification No. 12/X/STD(GRID)/GM/CEA in weekly Gazette of India dated 2nd July, 2010.

(Placed in Library, See No. LT 3069/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3070/15/10)

(3) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3071/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical

Sciences, New Delhi, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3072/15/10)

(7) A copy of the Drugs and Cosmetics (5th Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 602(E) in Gazette of India dated 19th July, 2010, under Section 38 of Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 3073/15/10)

(8) A copy of the Notification No. S.O. 1855(E) (Hindi and English versions) published in Gazette of India dated 29th July, 2010, appointing the 29th day of July, 2010, as the day on which provisions of different sections, mentioned therein, of the Food Safety and Standards Act, 2006 shall come into force, issued under sub-section (1) of Section 1 of the said Act.

(Placed in Library, See No. LT 3074/15/10)

(9) A copy of the Prevention of Food Adulteration (3rd Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 488(E) in Gazette of India dated 9th June, 2010, under Section 23 of Prevention of Food Adulteration Act, 1954.

(Placed in Library, See No. LT 3075/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2008-2009.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 3076/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3077/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, I, on behalf of Shri D. Napoleon, beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2008-2009.

(Placed in Library, See No. LT 3078/15/10)

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped,

Secunderabad, for the year 2008-2009, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
(Placed in Library, See No. LT 3079/15/10)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
(Placed in Library, See No. LT 3080/15/10)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2008-2009.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
(Placed in Library, See No. LT 3081/15/10)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehradun, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2008-2009.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
(Placed in Library, See No. LT 3082/15/10)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2008-2009.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
(Placed in Library, See No. LT 3083/15/10)
- (13) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Handicapped Finance & Development Corporation and the Ministry of Social Justice and Empowerment for the year 2010-2011.
(Placed in Library, See No. LT 3084/15/10)
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2008-2009.
(Placed in Library, See No. LT 3085/15/10)
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): Madam, I, on behalf of Shri S. Gandhiselvan beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3086/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Madam, I, on behalf of Shri Sachin Pilot, beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2008-2009.
 - (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3087/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): I beg to lay on the Table:--

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 11 of the National Highways Act, 1988:-
- (i) S.O. 1313(E) published in Gazette of India dated the 3rd June, 2010, entrusting the National Highway No. 8B (Porbandar to Rajkot to Bamanbore Section) to the National Highways Authority of India in the State of Gujarat.
 - (ii) S.O. 1620(E) published in Gazette of India dated the 8th July, 2010, entrusting the National Highway No. 7 (Hyderabad to Karnataka/Andhra Pradesh Border Section) to the National Highways Authority of India in the State of Andhra Pradesh.
 - (iii) S.O. 1298(E) published in Gazette of India dated the 1st June, 2010, entrusting the National Highway No. 7 (Hyderabad to Karnataka/Andhra Pradesh Border Section) to the National Highways Authority of India in the State of Andhra Pradesh.
 - (iv) S.O. 1340(E) published in Gazette of India dated the 8th June, 2010, entrusting the National Highway No. 7 (Hyderabad to Karnataka/Andhra Pradesh Border Section) to the National Highways Authority of India in the State of Andhra Pradesh.
 - (v) S.O. 1244(E) published in Gazette of India dated the 28th May, 2010, entrusting the National Highway No. 1 (Amritsar-Wagah Border Section) to the National Highways Authority of India in the State of Punjab.
 - (vi) S.O. 881(E) published in Gazette of India dated the 19th April, 2010, entrusting the National Highway No. 8 to the National Highways Authority of India in the State of Gujarat.

(vii) S.O. 1339(E) published in Gazette of India dated the 8th June, 2010, entrusting the National Highway Nos. 25 (Madhya Pradesh/Uttar Pradesh Border to Shivpuri-Bhognipur Section) and 2 (Haryana/Uttar Pradesh Border to Kanpur Section) to the National Highways Authority of India in the State of Uttar Pradesh.

(Placed in Library, See No. LT 3088/15/10)

(2) A copy of the Notification No. S.O. 1905(E) (Hindi and English versions) published in Gazette of India dated the 4th August, 2010, authorising the Land Acquisition Officer, Jharsuguda, as the competent authority to acquire land on the National Highway No. 200 in the State of Orissa under section 10 of the National Highways Act, 1956.

(Placed in Library, See No. LT 3089/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): On behalf of Shri Vincent Pala, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3090/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table a copy of the Notification No. 84/2010-Customs (Hindi and English versions) published in Gazette of India dated the 27th August, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 13/2010-Customs dated 19th February, 2010, under Section 159 of the Customs Act, 1962.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Credit Guarantee Fund Trust for Micro & Small Enterprises, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Credit Guarantee Fund Trust for Micro & Small Enterprises, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3048/15/10)
